

(b) The following preventive measures are being taken to safeguard the interests of the subscribers against misuse of lines, if any :—

1. Raising and locking of Distribution points and also locking of cabinets/pillars/meter rooms.
2. Use of Multi Line Observation Equipment to observe selected lines.
3. Use of Automatic Message Accounting Equipment to provide item-wise bills.
4. Transfer of STD connections to STD barred division on request.
5. Periodical testing of meters.
6. Provision of fortnightly meter readings to subscribers on request.

**Memorandum of Understanding  
between Government and  
National Thermal Power  
Corporation**

10294. SHRI H. B. PATIL : Will the Minister of ENERGY be pleased to state :

(a) whether Government and the National Thermal Power Corporation have recently signed a memorandum of understanding for 1988-89; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) and (b). The Memorandum of Understanding (MOU) for 1988-89 concluded recently between the Government and the National Thermal Power Corporation (NTPC) sets out the targets to be achieved by the Corporation during the year and the action to be taken by Government to facilitate achievement of the targets. The MOU provides, inter alia, that the NTPC would, during the year, commission an additional capacity of 1420 MW, generate a total of 28000 million

units of energy, achieve a turnover of Rs. 1226.51 crores, earn a profit (before tax) of Rs. 200.59 crores and make a total investment of Rs. 2185.34 crores on various schemes.

**Supply of electricity to remote Tribal  
villages in Madhya Pradesh**

10295. SHRI PARASRAM BHARDWAJ : Will the Minister of ENERGY be pleased to state :

(a) whether there is any proposal under consideration of Government to supply electricity to the remote tribal villages on priority basis, particularly in the State of Madhya Pradesh;

(b) if so, the number of tribal villages which are proposed to be electrified in different districts of Madhya Pradesh during the Seventh Five Year Plan; and

(c) the number of tribal villages in various districts which have been electrified so far during the current Five Year Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) to (c). In Madhya Pradesh, there are 26,825 tribal villages out of which 15796 tribal villages have been electrified upto 31.8.88. For speedy electrification of tribal villages in the country, funds are routed through Rural Electrification Corporation to the State Electricity Boards on softer terms and conditions of loan assistance under Minimum Needs Programme. During the current plan, 4770 tribal villages have been electrified upto 31.3.1988.

**Establishment of units in foreign  
countries by Indian drug  
manufacturers**

10296. SHRI AMARSINH RATHAWA : Will the Minister of INDUSTRY be pleased to state :

(a) whether some Indian drug manufacturers are planning to establish their units in foreign countries;